

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 131

IA No.874/2020
COMP.APPL (IBC)/184(CH) 2019
COMP.APPL (IBC)/403(CH) 2019
887/2019
888/2019
977/2019
IA(I.B.C)/973 (CH)2024
In
CP(IB) No. 121/Chd/Pb/2018
(Admitted)

IN THE MATTER OF:
RPG Industrial Products Pvt.
Ltd.

...Petitioner-Operational Creditor

Versus

Sahil International Pvt. Ltd.

...Respondent-Corporate Debtor

Under Section: 9, 54, 60(5) IBC 2016

Order delivered on 24.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 13.05.2024.

Sd/-

Court Officer